

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 976**  
TO BE ANSWERED ON 28/07/2023

**NON-UTILIZATION OF BUDGETARY ALLOCATION FOR AGRICULTURE  
SECTOR**

976. SHRI KANAKAMEDALA RAVINDRA KUMAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Central Government has taken note of the fact that Government of Andhra Pradesh has surrendered the entire sanctioned amount pertaining to as many as 15 schemes of agriculture sector, without spending a rupee;
- (b) if so, the details thereof;
- (c) whether Central Government has issued any strict instruction to Government of Andhra Pradesh with regard to non-utilization of budgetary allocation for certain schemes;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**ANSWER**

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE  
(SHRI NARENDRA SINGH TOMAR)

(a) to (e): As per information available on PFMS, during 2022-23, Rs 378.86 crore was released to Andhra Pradesh for the Centrally Sponsored Schemes being implemented by the Department of Agriculture and Farmers Welfare. Total expenditure incurred by the state during the year was Rs 1122.16 crore and balance in the bank account of SNA as on 31.03.2023 was Rs 157.35 crore. Release of central share during 2023-24 is subject to the guidelines issued by the Department of Expenditure which states that "Funds available in the bank account of SNA should not be more than 50% of the first installment of central share likely to be released to a state in a financial year including corresponding state share".

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